(c) the demands of various industries and State Governments in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) No, Sir.

(b) and (c) Do not arise in view of reply to (a) above.

Compensation for diversion of power to farm sector

- 841. SHRIMATI T. RATNA BAI: Will the Minister of POWER be pleased to state:
- (a) whether Government is compensating the State Electricity Boards (SEBs) which had to divert industrial power to the farm sector during the Eleventh Five Year Plan;
 - (b) if so, the details thereof;
 - (c) the action plan prepared for the remaining period of current plan; and
- (d) the actual demands of the States pending with the Ministry especially from Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) No, Sir.

(c) and (d) There are no pending references in Ministry of Power as far as subject in part (a) is concerned. Ministry of Power does not make direct allocation of power to any specific area.

Rural Electrification

- 842. SHRI R.C. SINGH: Will the Minister of POWER be pleased to state:
- (a) the details of criteria adopted for declaring a village electrified under the Rajiv Gandhi Grameen Vidyutikaran Yojana;
 - (b) whether it is a fact that more than 50,000 villages are still un-electrified in the country;
 - (c) if so, the details thereof, State-wise, with a particular reference to Andhra Pradesh; and
 - (d) the steps the Ministry has taken to complete electrification of the above villages?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) A village would be declared as electrified if:

- (i) Basic infrastructure such as distribution transformer and distribution lines are provided in the inhabited locality as well as the dalit basti/hamlet where it exists. (For electrification through Non-Conventional Energy Sources a distribution transformer may not be necessary).
- (ii) Electricity is provided to public places like schools, panchayat offices, health centres, dispensaries, community centres etc. and
- (iii) The number of households electrified should be at least $10^{\circ}\!\!\%$ of the total number of households in the village.

(b) to (d) 33,832 villages remain to be electrified out of 1.18 lakh unelectrified villages subject to be electrified as per DPRs submitted by the States. Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), 573 projects covering 1.18 lakh un/de-electrified villages and release of 2.46 crore BPL connections with an outlay of Rs.26353.51 crore, have been sanctioned so far. Out of these, as on 15.07.2010, electrification work in 81574 un/de-electrified villages have been completed and electricity connections to 118 lakh BPL rural households have been released. It is expected that the works under RGGVY will be completed by December, 2012. The details of coverage, achievement and balance villages, state-wise is given in the Statement (See below). As regards Andhra Pradesh, 26 projects covering intensive electrification of 27481 partially electrified villages and release of 25,92,140 BPL connections have been sanctioned with a cost of Rs.840.09 crore. The electrification works for the sanctioned projects is under progress.

Statement

State-wise coverage and achievement of un/de-electrified villages for the sanctioned projects under RGGVY

(As on 15.7.2010)

SI. No.	Name of State	Un/de-electrified villages		
		Coverage	Achievement	Balance
1	2	3	4	5
1	Andhra Pradesh	0	0	류
2	Arunachal Pradesh	2129	314	1815
3	Assam	8525	2808	5717
4	Bihar	23211	19302	3909
5	Chhattisgarh	1132	99	1033

1	2	3	4	5
6	Gujarat	0	0	0
7	Haryana	.0	0	0
8	Himachal Pradesh	93	3	90
9	J&K	283	72	211
10	Jharkhand	19737	14035	5702
11	Karnataka	132	59	73
12	Kerala	0	泵	큠
13	Madhya Pradesh	806	97	709
14	Maharashtra	6*	0	<u> </u>
15	Manipur	882	143	739
16	Meghalaya	1943	145	1,798
17	Mizoram	137	15	122
18	Nagaland	105	37	68
19	Orissa	17895	8040	9 ,8 55
20	Punjab	0	O :	Ξ.
21	Rajasthan	4454	2985	1,469
22	Sikkim	25	Ö	25
23	Tamil Nadu	0	Ö	Ħ
24	Tripura	160	53	107
25	U.P	30802 **	27741	=
26	Uttarakhand	1469	1495\$	=
27	W.B	4573	4131	442
	GRAND TOTAL	118499	81574	33,832

 $[\]ensuremath{^{*}}$ After survey these 6 villages have been identified as electrified villages

Not After field survey further reduction in balance villages is e: expected.

^{**} After field survey the actual number of un electrified villages were less than the coverage as per DPR. Further the villages which were found to be un-electrified have already been electrified under the sanctioned projects.

^{\$} After actual field survey the number of un-electrified villages were in variance with the coverage and the works in villages found unelectrified have been completed.